NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 92/(ND)/2009 RT CP No. 203/Chd/Hry/2016

Ramesh Kumar Gupta.

...Petitioner

Versus.

Otto International Pvt. Ltd.

...Respondent

Present: None.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the same falls within the territorial jurisdiction of this Tribunal. List the matter on 11.09.2017. Notice to counsel for both the parties be issued by Speed Post.

(Justice R.P. Nagrath) Member (Judicial)

July 21, 2017